NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.28/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016

NAME OF THE PARTIES:

Mr. Kailash Ramchand Dewani

V/s. M/s. SNT Controls Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

MIKHALDEY Adv. for Resp.

PRITAM SHIRKE Resp for Respondent.

BATTAN SHIRKE RESP for Respondent.

<u>ORDER</u>

C.P. No. 28/397-398/CLB/MB/MAH/2015

Ld. Counsel for both sides, present.

With the consent of both the parties, list this matter for hearing on 24th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 29.11.2016